

1	2	3	4	5
<i>F.P. Sales</i> (of 170 Kgs. each)				
	S-4	19353	10050	36141
	CU ₂	878	..	1900
	Jayadhar	1000
	V-797	950	3600	5173
	Y-1	200
	V/Laxmi	300	..	406
	A-51/9	256	350	900
	1007	100
	MCU-5	1600
	RIG	300
	Wagad	394

Misuse of quarters allotted to CPWD

1277. SHRI NIHAL SINGH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that Government have allotted two quarters in every block/sector in DIZ area, New Delhi to CPWD; if so, the reasons therefor;

(b) the number of blocks/sector-wise and the criteria indicating the purpose for which Government have allotted these quarters;

(c) the number of Junior Engineers residing in these quarters and the total amount of rent received from each of the allottees and since when; and

(d) the circumstances under which these Government officials are drawing house rent allowance when they are residing in Government accommodation and steps Government purpose to check that official accommodation may not be used for residential purposes?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS AND

HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (d). The information is being collected and will be laid on the Table of the House.

दिल्ली जल प्रदाय और मल व्ययन संस्थान
द्वारा खरीदी गई मशीनरी

1278. श्री निहाल सिंह : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली जल प्रदाय और मल व्ययन संस्थान, केशोपुर, (तिलक नगर) ने 4.53 लाख रुपये की मशीनरी किस तारीख को खरीदी थी ;

(ख) क्या उपयोग में न आने तक मशीनरी को सुरक्षित स्थान पर रखा गया था ; और

(ग) उस समय खरीदी गई मशीनरी का वर्तमान मूल्य क्या है तथा इसे शीघ्र बेचने के लिये क्या कार्यवाही की जा रही है ?

संसदीय कार्य तथा निर्माण और
 आवास मंत्री (श्री मोक्ष नायिण सिंह) :
 (क) से (ग). अपेक्षित सूचना एकत्र की
 जा रही है और समा पटल पर रख दी
 जाएगी।

**Amount earned from cricket test matches
 in Delhi**

1279. DR. VASANT KUMAR PAN-
 DIT: Will the Minister of SPORT be
 pleased to state:

(a) whether large amounts earned from
 Test Matches for the last so many years,
 under the Delhi and District Cricket Asso-
 ciation (DDCA) had been earmarked to
 construct a modern Stadium at Kotla
 ground;

(b) if so, what is the amount, the inter-
 est earned thereupon since years and who
 is in possession of it;

(c) whether the Board of control for
 Cricket in India is in anyway concerned
 with this amount; if so, the reasons thereof;

(d) in whose name was all this amount
 credited and whether the same has been now
 recovered by the Delhi and District Cricket
 Association; and

(e) what are the plans for utilisation?

THE MINISTER OF STATE IN THE
 MINISTRY OF SUPPLY AND OF THE
 DEPARTMENT OF SPORTS (SHRI
 BUTA SINGH): (a) to (e). The Board
 of Control for Cricket in India has been
 requested to furnish the requisite infor-
 mation and the same will be laid on the
 Table of the Lok Sabha in due course.

Construction of Birampur Ghat on Gomati

1280. SHRI TRILOK CHANDRA: Will
 the Minister of IRRIGATION be pleased
 to state:

(a) whether Birampur Ghat was cons-
 tructed by the Centre on Gomati in Jaun-
 pur District to check the devastating flood
 fury;

(b) if so, when was it completed and
 have all the 17 dampers been provided
 therein; and

(c) if not, reasons therefor?

THE MINISTER OF IRRIGATION
 (SHRI KEDAR PANDAY): (a) No,
 Sir. The work was not taken up by Cen-
 tral Government.

(b) and (c). Question does not arise.

**Coordinated Project on Improvement of
 Pulses**

1281. SHRI R. L. P. VERMA: Will
 the Minister of AGRICULTURE be pleas-
 ed to state:

(a) whether it is a fact that a coordina-
 ted project on the improvement of pulses
 was initiated at IARI in 1967, and it is on
 record that there is no improvement in
 pulses production and their production is
 stagnant for more than a decade;

(b) if so, the total expenditure incurred
 on the project during the last 15 years;
 and

(c) the achievements from this project
 in improving the pulses production in the
 country?

THE MINISTER OF STATE IN THE
 MINISTRIES OF AGRICULTURE AND
 RURAL DEVELOPMENT (SHRI R. V.
 SWAMINATHAN): (a) The All India
 Coordinated Project on the Improvement
 of Pulses was initiated at IARI in 1967,
 with 28 Research Centres in different Sta-
 tes throughout the country. Under the
 project, a number of improved varieties
 with high yield potential and short dura-
 tion varieties suitable for multiple cropping
 system have been developed. These would
 enable the expansion of the area under
 pulse crops under different cropping sys-
 tems and sequences with additional pro-
 duction. Crop management technologies
 including plant protection schedules have
 also been standardised which on adoption
 would help to increase and stabilise pro-
 duction of pulses.